## GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

### LOK SABHA UNSTARRED QUESTION NO. 5577 TO BE ANSWERED ON: 02.04.2018

### TAD FUND

# 5577. SHRI S. P. MUDDAHANUME GOWDA: SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:
(a) whether the Government has constituted some technology acquisition and development fund to provide clean, green and cost-effective energy technology, if so, the details thereof;
(b) whether small industries will be able to buy equipment, machine and technology aimed at reducing energy consumption and conservation of water through this fund and if so the details thereof; and

(c) the details of the funds proposed to be provided to small industries for the said purpose?

### ANSWER

### MINISTER OF STATE (INDEPENDENT CHARGE) MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH)

(a)to(c): Government of India has notified the Scheme for Technology Acquisition and Development Fund (TADF) to provide funding support to MSMEs for the acquisition and development of clean and green technology. The Scheme is applicable to all existing and new Micro, Small and Medium Enterprises (MSMEs) including those in the National Investment and Manufacturing Zones (NIMZs) in respect of their investments made after notification of the Scheme.

S.	Components under	Funding Support
No.	TADF Scheme	
1.	Direct Technology	Reimbursement of 50% of technology transfer fee or Rs.20.00
	Acquisition	lakhs, whichever is lower.
2.	Indirect Technology	Subsidy of 50% of the mutually agreed value or Rs.20.00 lakhs,
	Acquisition i.e.	whichever is lower.
	through Patent Pool	
3.	Subsidy for	Subsidy upto 10% of capital expenditure (on procuring plant &
	Manufacturing	machinery) and 5% interest reimbursement of the nominal
	Equipment /	interest charged by the lending agency, subject to a maximum
	Technology	of Rs.50.00 lakhs.
4.	Incentive scheme for	Energy, Environmental and Water Audits for industrial /
	Green Manufacturing	institutional units -
		• The MSME is eligible for a grant of 25% of audit fee subject
		to a maximum of Rs.1.00 lakh and subject to actual
		improvements made and certified by the approved auditor.
		Waste water treatment -
		• MSMEs practicing Zero Water Discharge (ZWD) will be
		eligible for 10% one-time capital subsidy, subject to maximum
		of Rs.2.00 lakhs, on the relevant equipment / systems subject to
		actual usage for one year.
		Green buildings-
		• The unit / facility is eligible for Rs.2.00 lakhs of
		incentive for constructing Green Building.

The financial support under TADF Scheme consists of the following: